

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 20/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/40/ (IB)/2017
NAME OF THE PETITIONER(S) : POONAM ENTERPRISE
NAME OF THE RESPONDENT(S) : SHRIRAM EPC LTD
UNDER SECTION : 433(e) (f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

V. SURESH

Counsel for Respondent - V. Anur

ORDER

Counsel for petitioner called but absent. Counsel for respondent present. The matter is posted for hearing the submissions of the petitioner. Put up on 28.11.2017 at 10.30 A.M.

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K Anantha Padmanabha Swamy
Member (Judicial)